Annexure - 3
Name of the corporate debtor : Tasty Dairy Specilities Limited
Date of commencement of CIRP : 07th October, 2025
List of creditors as on 18.07.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs.

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks ,if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guar antee	Whether related party?	% voting share in CoC					
								NIL						
1	Punjab National Bank	21.10.2025	773,090,157	499,916,257	Secured	499,916,257	499,916,257	No	100.00%	-	-	273,173,900	-	The Bank has already recovered Rs. 15,11,96,000 after submission of its claim, and accordingly, the said amount has not been admitted. Further, Rs. 12,19,77,900 pertains to the restructured amount converted into Optionally Convertible Preference Shares (OCPS) which as perAs per the legal opinion obtained by the Resolution Professional, upon completion of the allotment of the OCPS, the Corporate Debtor's obligation to repay the loan amount so converted stood legally extinguished and was replaced by a capital obligation. Accordingly, the said amount does not constitute a financial debt and has therefore not been admitted as part of your claim.
			773,090,157	**499,916,257**		**499,916,257**	**499,916,257**					**273,173,900**	**-**	